

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURT : DELHI

No. \_\_\_\_\_/JOTP/Gaz./2018

Dated, Delhi the \_\_\_\_\_

To

The Director (Academics),  
Delhi Judicial Academy,  
Sector-14, Dwarka,  
New Delhi.

**Sub: Induction Training of 48 newly recruited Officers of the  
DJS at Delhi Judicial Academy.**

Respected Madam,

With reference to letter No. DJA/Acd./Induction Trg.(DJS)-XIII/1231/2018/7147 dated 01.11.18 on the above noted subject, I am directed to inform that since, Sh. Harish Kumar, ADJ-13 and Sh. Ramesh Kumar-II, ADJ-01, Central District, Tis Hazari Court, Delhi are on leave today i.e. 17.11.18 therefore, Ms. Anuradha Prasad and Sh. Rupinder Singh Dhiman, newly appointed Officers of DJS have been attached with Ms. Sujata Kohli, ADJ-05 and Sh. Chandra Bose, ADJ-14, Central, Tis Hazari Court, Delhi respectively for 17.11.18 for practical training.

Yours faithfully,

*[Handwritten Signature]*

Administrative Officer (Judicial)  
Judicial Branch, Central  
Tis Hazari Court, Delhi

79009-019  
No. \_\_\_\_\_/JOTP/Gaz./2018

Dated, Delhi the \_\_\_\_\_

Copy forwarded for information and necessary action to:-

1. The concerned Judicial Officers.
2. The Administrative Civil Judge (Central) Tis Hazari Court, Delhi.
3. The Administrative Officer (Judl.), Care-Taking Branch, Tis Hazari Court, Delhi.
4. The P.S. to Ld. District & Sessions Judge (HQs), Delhi.
5. The Website Committee, Tis Hazari Court, Delhi.

*[Handwritten Signature]*

Administrative Officer (Judicial)  
Judicial Branch, Central  
Tis Hazari Court, Delhi